

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
STARRED QUESTION NO. 203**

TO BE ANSWERED ON 01.08.2016

EMPLOYEES' PENSION SCHEME

***203. SHRI RAJESH RANJAN:
SHRI VINCENT H. PALA:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Employees' Provident Fund Organisation proposes to allow its subscribers to contribute voluntarily towards pension scheme in addition to their employers' mandatory contribution and if so, the details thereof;**
- (b) whether any study has been undertaken by the Government to ascertain the better option between the two schemes *i.e.* (i) indexing pension with the rate of inflation under "Employees' Pension Scheme (EPS) 95" & (ii) voluntary contribution of subscribers to the pension scheme "EPS 95"; and**
- (c) if so, the details and outcome thereof?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)**

(a) to (c): A statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PART (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 203 TO BE ANSWERED ON 01.08.2016 BY SHRI RAJESH RANJAN AND SHRI VINCENT H. PALA REGARDING EMPLOYEES' PENSION SCHEME.

(a): No such proposal is under consideration of the Government at present.

(b): No such study has been conducted by Employees' Provident Fund Organisation (EPFO).

(c): Does not arise in view of reply to part (b) of the Question above.
